

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-34/2020/3654/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the 22nd April, 2024.

Sub: **Withdrawal of Casual leave.**

Ref:- Your letter No. DJ(BN) 1340 dtd. 09.04.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **withdrawal of your casual leave on 19.04.2024**, has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-34/2020/3655/A, dated , 22-04-2024

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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